

GOVERNMENT OF RAJASTHAN
LAW & LEGAL AFFAIRS DEPARTMENT

No. F. 1(2) Nyay/2016

Jaipur, Dated: 13 OCT 2017

NOTIFICATION

In exercise of the powers conferred by sub-section (1) and (2) of section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015, (Central Act No. 4 of 2016), the State Government in consultation with the Rajasthan High Court hereby constitutes one Commercial Court (District Level) with its headquarter at Jaipur having jurisdiction over the whole area of the State of Rajasthan.

The earlier notification number F. 1(2) Nyay/2016 dated 20.04.2016 regarding establishment of Commercial Courts (District level) at each district, notification number F. 1(2)Nyay/2016 dated 01.08.2017 regarding nomination of Presiding Officers in Commercial Courts (District level) at each district and notification number F. 1(2)Nyay/2016 dated 10.10.2017 regarding renomination of Presiding Officer in Commercial Court at Sirohi are hereby withdrawn.

By Order of H.E. the Governor

Manoj Kumar Vyas
13/10/17
(Manoj Kumar Vyas)

Principal Secretary to the Government

Copy: Forwarded to the following for information and necessary action:-

1. Principal Secretary to H.E. the Governor/Secretary to Hon'ble Chief Minister Government of Rajasthan.
2. Private Secretary to Hon'ble Central Law Minister Government of India, New Delhi.
3. Special Assistant to Hon'ble Law Minister Government of Rajasthan.
4. Joint Secretary Department of Justice Ministry of Law and Justice Government of India, New Delhi.
5. Joint Secretary, Ministry of Commerce & Industry (Department of Industrial Policy & Promotion) Udyog Bhawan, Government of India, New Delhi.
6. Chief Secretary Government of Rajasthan.
7. Commissioner of Industries & Secretary, Corporate Social Responsibility (CSR) Government of Rajasthan, Jaipur.
8. Registrar General, Rajasthan High Court, Jodpur.
9. Registrar (Admn.) Rajasthan High Court, Jaipur Bench, Jaipur.
10. All District Collector/ District and Session Judge/ Chief Judicial Magistrate, Rajasthan.
11. All Concern Courts.
12. Director General, Police/ Jail, Rajasthan Jaipur.
13. Law Secretary, Litigation, Government Secretariat, Jaipur.
14. Director, Prosecution, Government Secretariat, Jaipur.
15. Director, Department of Printing and Stationery Rajasthan Jaipur for Publication in gazette (With C.D.).
16. Director Department of Public Relation and Information.
17. Programmer, Law & Legal Affairs Department
18. Guard files.

Dr. Kailash Chandra Atawasia
13.10.17
(Dr. Kailash Chandra Atawasia)
Joint Secretary to the Government